

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak,
District & Sessions Judge
Golaghat.

Dated Guwahati, the July, 2021.

Sub:- Commuted Leave with station leave permission.

Ref:- Your letter No. DJ(G) 6386/2021, dtd. 13.07.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for Commuted leave from 17.07.2021 to 19.07.2021, along with station leave permission from the evening of 16.07.2021, after completion of Court work till the morning of 20.07.2021, before Court hour, has been granted, **subject to submission of your latest medical documents.**

Further, you have been allowed to hand over the charge of your Court and office to the Addl District and Sessions Judge, Golaghat and in his absence, to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

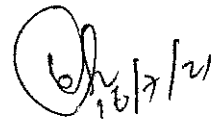
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/ 3006-7 /A, dated dtd. 16-07-21

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

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